

Bihar State Legal Services Authority,
Bodh Marg Patna-800001,
Notice

Date:-17.12.2022

I am glad to inform you that for the year 2022, Bihar State Legal Services Authority is inviting Articles for Nyay Sandesh (Journal) on the topic of **“Right to Legal Aid.”**

In this regard, I request to all Judicial Officers, Lawyers including Panel Lawyers and Mediators or any other persons who are interested in the topic may send their article, poems, other materials like compilation of Judgments, Essay or write-ups for the topic **“ Right to Legal Aid”**.

It is requested to submit their work to Bihar State Legal Services Authority email i.e. **bslsa_87@yahoo.co.in** on or before 31.01.2023. Bihar State Legal Services Authority looks forward for your contribution in the magazine.

The guidelines in this respect are mentioned below:-

1. The covering letter should include the author's contact information and email ID
2. The editorial board of BSLSA shall have final say in this selection of Articles.
3. All the submission should be original, neither previously published nor in consideration for any other publication.
4. The Article is required to be submitted in soft copy on official email. id of BSLSA (**bslsa_87@yahoo.co.in**), in word document format and typed in **"Times in Roman"** in the **font size of 12 with line spacing 1.5**, the word document should be in editable format. the article to be submitted should **not exceed 4000** words and there must be appropriate **footnotes/ endnotes** with regard to the references taken for the preparation of articles.

Thanking you.

Yours faithfully

Sd/-

(Dhriti Jasleen Sharma)
I/C Member Secretary
BSLSA, Patna